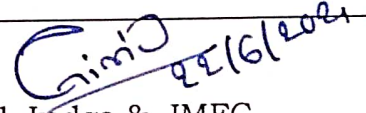


CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **23.06.2021**

MORNING SESSION	AFTERNOON SESSION
HEARING	HEARING
1. OS 19/2012	16. OS 193/2013
2. OS 141/2021	17. OS 307/2013
3. OS 142/2021	18. OS 333/2018
4. OS 285/2009	19. OS 2/2020
5. OS 341/2011	20. OS 97/2020
6. OS 509/2014	21. OS 98/2020
7. OS 187/2018	22. OS 189/2020
8. OS 201/2018	23. OS 252/2020
9. OS 281/2019	24. OS 259/2020
10. OS 61/2020	25. OS 8/2021
11. OS 87/2020	26. OS 9/2021
12. OS 96/2020	27. OS 10/2021
13. Cr 43/2021 ANGPS	28. OS 11/2021
14. Cr 90/2021 HPS	29. OS 12/2021
15. Cr 193/2021 HPS	30. OS 13/2021

Hosakote
22.06.2021


Addl. Civil Judge & JMFC.,
Hosakote.

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.